NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 211/Chd/Pb/2018

In the matter of:

Mohinder Singh …Petitioner
Vs.
Hemkund Bus Service Pvt. Ltd. …Respondent

Present: Mr.Gurpreet Jayia , Advocate for Ms.Nidhi Sharma, Advocate for petitioner.

Arguing counsel is stated to be in personal difficulty. List the matter on 20.09.2018 for preliminary hearing.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sept 04, 2018
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